

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W. P. (T) No. 2549 of 2019

EXIDE INDUSTRIES LIMITED

.... Petitioner

Versus

The State of Jharkhand and others

..... Respondents

**CORAM : Hon'ble Mr. Justice Aparesh Kumar Singh
Hon'ble Mrs. Justice Anubha Rawat Choudhary**

For the Petitioner : Mr. M.S. Mittal, Sr. Advocate
Mr. Rahul Lamba, Advocate

For the Respondents : Mr. Sachin Kumar, A.A.G- II

07/20.07.2020 Arguments have been advanced by learned senior counsel for the petitioner, Mr. M.S.Mittal assisted by learned counsel, Mr. Rahul Lamba and State is represented by learned AAG.-II, Mr. Sachin Kumar.

Let the case appear on 27th July, 2020 for further arguments.

(Aparesh Kumar Singh, J)

(Anubha Rawat Choudhary, J.)